

Name of Corporate Debtor : Ankit Metal & Power Limited

Annexure 7

Date of Commencemnt of CIRP : 03 May 2024

(Version 1: Pursuant to claims received and updated as on 23 May 2024)

List of Operational Creditors (Government Dues)

Sl No.	Details of the claimant		Details of claim received		Details of claim Admitted						Amount of claim not admitted	Amount of claim under verification	Remarks if any		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable				Amount of contingent claim	Amount of any mutual dues that may be set off
1	Commissioner Of Commercial Taxes Govt Of West Bengal	West Bengal	13-May-24	528,447,190	-	Taxes	-	-	-	-	-	-	-	528,447,190	
2	National Stock Exchange of India Limited	Central	17-May-24	905,060	-	Fees	-	-	-	-	-	-	-	905,060	
Total				529,352,250	-		-	-	-	-	-	-	-	529,352,250	